PART II—Section 3—Sub-section (ii)

PUBLISHED BY AUTHORITY


MINISTRY OF WOMEN AND CHILD DEVELOPMENT

NOTIFICATION

New Delhi, the 29th August, 2013

S.O. 2625(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates Ms. Laldingliani Sailo as Member of National Commission for Women.

2. Ms. Laldingliani Sailo shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[No. 9-8/2013-WW]

SARADA ALI KHAN, Jr. Secy.